

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.03.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 59 of 2021 & I.A. No. 516, 517 & 543 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	Ankur Mitta-R1

For Directions

3.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
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For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 29 of 2022	J.P. Financial Services Pvt. Ltd. Vs. CNG Agrocare Pvt. Ltd.	Praveen Kumar	
5.	Comp. App. (AT) (Ins) No. 100 of 2022	Shefali Gupta & Anr. Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd.	Anando Mukherjee	Nina R. Nariman Kanishk Khetan
6.	Comp. App. (AT) (Ins) No. 277 of 2022	Statcon Electronics India Ltd. Vs. Ashok Kumar Gupta & Anr.	Aditya Madaan	Abhishek Anand Ashok Kr. Gupta-R1 Mehak Khurana-R2
7.	Comp. App. (AT) (Ins) No. 295 of 2022	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia	Anshula Grover	

8.	Comp. App. (AT) (Ins) No. 296 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	Manish Kr. Choudhury	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
10.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1-R9

For Hearing

11.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
12.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

13.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999) (PH)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
14.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

(AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999) (PH)			
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By order of Hon'ble Chairperson
-sd/-
Registrar